

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14/03/2019

M.A./260/727/2015

GANESH MOHAPATRA

O.A./260/420/2015

-V/S-

C.P./260/37/2015

D/O POST

FOR EXECUTION OF ORDER

ITEM NO:22

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the Respondents submits that vide order dated 21.09.2015 the representation of the applicant has been disposed of. He has agreed to file copy of the said order during the course of the day. Since, the order of the Tribunal has complied, M.A. No No.727/15 has become infructuous and treated as disposed of.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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